

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.08.2019 (TUESDAY)

COURT II
10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member(Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd & Ors.	D.Abhinav Rao	Mahesh Agarwal
2.	Comp. App (AT) No. 148 of 2019	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal
3.	Comp. App (AT) No. 177 of 2019	Calcutta Rubber Factory Pvt. Ltd. & Ors. Vs. Registrar of Companies , Delhi & Haryana.	Ashish Middha	

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Registrar